

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL  
NEW DELHI

Room No. 478, 4<sup>th</sup> Floor,  
Hotel Samrat,  
Kautilya Marg,  
Chanakya Puri,  
New Delhi- 110 021

No.1/Judicial/Misc./TDSAT/2023

Dated: 3<sup>rd</sup> July, 2023

NOTICE

Hon'ble the Chairperson, in consultation with the Telecom Lawyers' Association is pleased to order that the hearing of cases fixed before Hon'ble Tribunal on 13<sup>th</sup> July, 2023 shall take place through virtual mode.

The matters listed on 14<sup>th</sup> July, 2023 before Hon'ble Court No.3 shall also take place through virtual mode.

It is further ordered that the hearing of cases fixed for Indore on 14<sup>th</sup> July, 2023 before the Hon'ble Tribunal shall take place at the following address:-

**“Phoenix Hall, Lower Ground Floor Brilliant Convention Centre, Plot No. 5, Scheme No. 78, Part II Vijay Nagar, Indore, Madhya Pradesh”**

The cause list for 14<sup>th</sup> July, 2023 can be accessed through the link <https://tdsat.gov.in/Delhi/services/causelistent.php> on the website: tdsat.gov.in.



Desk Officer

To,

1. Telecom Lawyers 'Association, TDSAT
2. Registrar –cum-Principal Secretary, TDSAT
3. Registrar, TDSAT
4. PPS to Hon'ble Chairperson, TDSAT
5. PPS. to Hon'ble Member- I, TDSAT
6. PS. to Hon'ble Member- II, TDSAT
7. Director, TDSAT
8. Deputy Registrar, TDSAT
9. Judicial Section, TDSAT
10. Notice Board
11. TDSAT Website.

